

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 240 of 2011

[Arising out of Order-in-Original No OIO-20/MP/2004 dated 31.08.2004 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

Commissioner of Central Excise & ST, Surat Appellant

VERSUS

Shri Rakesh Gajananad Kansal Respondent

APPEARANCE :

Shri Willingdon Christian, Advocate for the Appellant
Shri Amit Mishra, Joint Commissioner (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING : 18.04.2019
DATE OF DECISION: 18.04.2019

The appeal filed by Revenue stands remanded to the Adjudicating Authority. For order, see order of date in the Customs Appeal No. 239 of 2011.

**(Ramesh Nair)
Member (Judicial)**

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